

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

D.A. No.84 of 1995.

Thursday this the 29th day of February, 1996.

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K.N. Ravindran,
Stenographer, Central Excise,
Headquarters Office,
I.S. Press Road,
Cochin - 18.

.. Applicant

Vs.

1. Union of India, represented by
Secretary to Government,
Ministry of Finance, New Delhi.
2. The Collector of Central Excise,
Central Revenue Buildings,
I.S. Press Road, Cochin-18.
3. The Deputy Collector (P.V)
Central Excise Department,
I.S. Press Road, Cochin-18.
4. P. Venugopal, Inspector,
Central Excise Office, Kollam.
5. M.K. Saveen, Inspector,
Central Excise Office,
Tellicherry.

.. Respondents

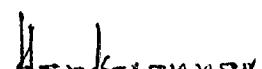
ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Neither applicant nor his counsel is present.
There is no representation either. Application is
dismissed. No costs.

Thursday this the 29th day of February, 1996.


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN